

IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad ' A ' Bench, Hyderabad

BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER AND
SHRI MADHUSUDAN SAWDIA, ACCOUNTANT MEMBER

आ.अपी.सं /ITA No.2380/Hyd/2018
(निर्धारण वर्ष /Assessment Year:2010-11)

M/s. Suresh Productions Pvt. Ltd.,
Hyderabad.
PAN AADCS0841F

...Appellant.

Vs.

Addl Commissioner of Income Tax,
Range 13 (Old), Range - 14 (Present)
Hyderabad.

....Respondent.

आ.अपी.सं /ITA No.2106/Hyd/2018
(निर्धारण वर्ष /Assessment Year:2015-16)

M/s. Suresh Productions Pvt. Ltd.,
Hyderabad.

.....Appellant.

Vs.

Asst. Commissioner of Income Tax,
Circle 14(1), Hyderabad.

....Respondent.

निर्धारिती द्वारा/Assessee by:	Shri K.C. Devdas, C.A.
राजस्व द्वारा/Revenue by::	Shri Shakeer Ahamed, DR
सुनवाई की तारीख/Date of hearing:	11/07/2024
घोषणा की तारीख/Pronouncement:	22/07/2024

आदेश/ORDER

PER BENCH:

These appeals are filed at the instance of the assessee. At the time of hearing, Learned Authorised Representative ("Ld. AR") placed before us application dated 10/07/2024 on behalf of the

assessee seeking permission to withdraw its appeals, wherein it is mentioned that the assessee has settled the disputes under consideration by way of **Vivad Se Vishwas Schme**. Learned Departmental Representative (“Ld. DR”) has also not raised any objection in this regard. Under these circumstances, we permit the assessee to withdraw its appeal.

2. In the result, appeals filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 22nd July, 2024.

Sd/-

(LALIET KUMAR)
JUDICIAL MEMBER

Sd/-

(MADHUSUDAN SAWDIA)
ACCOUNTANT MEMBER

Hyderabad.

Dated: 22.07.2024.

* *Reddy gp*

Copy of the Order forwarded to :

1. M/s. Suresh Productions Pvt. Ltd., Ramanaidu Studios, Filmnagar, Jubilee Hills, Hyderabad.
2. ACIT, Circle 14(1), Hyderabad./Addl.CIT, Range 13(Old), Range 14 (Present), Hyderabad.
3. Pr.CIT, Hyderabad.
4. DR, ITAT, Hyderabad.
5. Guard file.

BY ORDER,